

IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA BENCH (A), KOLKATA

[Before Shri P.M. Jagtap, AM and Mrs. Madhumita Roy, JM]

I.T.A. No. 1856/Kol/2017
Assessment Year: 2012-13

Greenwood Construction.....Appellant
Sunny Towers,
Sevoke Road, Siliguri.
West Bengal – 734 401.

Principal CIT, Central 1 Kolkata.....Respondent
Aayakar Bhawan Poorva,
110, Shantipally, E.M. Bypass,
Kolkata – 700 107
[PAN: AAGFG 9943 A]

Appearances by:

Shri Subash Agarwal, Advocate appearing on behalf of the Assessee.
Shri P.K. Srihari, CIT appearing on behalf of the Revenue.

Date of concluding the hearing : May 23, 2018

Date of pronouncing the order : May 23, 2018

ORDER

Per P.M. Jagtap, AM

This appeal filed by the assessee is directed against the order of Ld. Principal CIT, Central - 1, Kolkata dated 27.02.2017 passed u/s 263 of the Income Tax Act, 1961.

2. At the time of hearing fixed today, the learned counsel for the assessee has filed an application seeking permission of the bench to withdraw this appeal as per the instruction given by the assessee. Since the learned DR has no objection in this regard, the permission as sought by the assessee is granted and this appeal of the assessee is dismissed as withdraw.

3. In the result, the appeal of the assessee is dismissed.

Order Pronounced in the Open Court on 23rd May, 2018.

Sd/-
(Mrs. Madhumita Roy)
JUDICIAL MEMBER

Sd/-
(P.M. Jagtap)
ACCOUNTANT MEMBER

Dated: 23/05/2018

Biswajit, Sr. PS

Copy of order forwarded to:

1. Greenwood Construction, Sunny Towers, Sevoke Road, Siliguri, West Bengal – 734 401.
2. Principal CIT, Central – 1, Aayakar Bhawan Poorva, 110, Shantipally, E.M. Bypass, Kolkata – 700 107.
3. The CIT(A)
4. The CIT
5. DR

True Copy,

By order,

Sr. P.S. / H.O.O.
ITAT, Kolkata